

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:3188  
ANSWERED ON:10.12.2001  
BACKLOG OF RESERVED VACANCIES  
A.K.S. VIJAYAN;BHAN SINGH BHAURA

**Will the Minister of TOURISM be pleased to state:**

- (a) whether backlog/carried forward vacancies reserved for SCs/STs and OBCs are required to be treated as a `separate and distinct group` as provided under Article 16(4) B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in a year;
- (b) if so, indicate backlog/carried forward vacancies ascertained as per para 5 of the DOPT OM No. 36012/2/96-Estt.(Res) dated July 2, 1997 in respect of (1) SCs, (2) STs and OBCs in Group A, B, C and D Categories of services as on August 29, 1997 in his Ministry when Special Recruitment Drives etc. meant for filling such vacancies were stopped; and
- (c) the details of such backlog vacancies filled during the last four years and those which remain unfilled as per `post based roster`?

**Answer**

MINISTER OF TOURISM AND CULTURE ( SHRI JAGMOHAN)

- (a), (b) and (c): Information is being collected and would be placed at the table of the House.